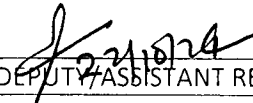


**Customs, Service Tax & Anti Dumping Branch**  
**WEEKLY DISPATCH STATEMENT**  
**FROM 14.10.2024 TO 18.10.2024**

<u>S. No.</u>	<u>APPEAL NO.</u>	<u>FINAL ORDER NO/MISC ORDER NO</u>	<u>DATE OF ORDER RECEIVED FROM THE PS TO HON'BLE PRESIDENT/MEMBERS</u>	<u>DATE ON WHICH ORDER SENT FOR DISPATCH</u>
		FINAL ORDER NO.		
1.	C/50054/2023	F.O/58768/2024	14.10.2024	15.10.2024
2.	C/51248/2022	F.O/58775/2024	14.10.2024	15.10.2024
3.	C/52193/2014	F.O/58773/2024	14.10.2024	15.10.2024
4.	C/51046/2021 C/51881/2021	F.O/58788-58789/2024	14.10.2024	15.10.2024
5.	C/50152/2020	F.O/58770/2024	14.10.2024	15.10.2024
6.	C/51850/2021	F.O/58792/2024	15.10.2024	16.10.2024
7.	C/50446/2024	F.O/58798/2024	15.10.2024	16.10.2024
8.	C/50113/2020, C/50202/2020	F.O/58796-58797/2024	16.10.2024	17.10.2024
9.	C/50937-50939/2021, C/51347/2019, C/51724/2021, C/50154/2021	F.O/58563-58568/2024	16.10.2024	17.10.2024
10.	C/55724/2023	F.O/58840/2024	17.10.2024	18.10.2024
		MISC ORDER		
1.	C/51856/2024	M.O/50476/2024	14.10.2024	15.10.2024
2.	C/51868/2024	M.O/50477/2024	14.10.2024	15.10.2024
3.	C/53499/2014	M.O/50481/2024	14.10.2024	15.10.2024

  
DEPUTY ASSISTANT REGISTRAR

Upload in PDF format on the CESTAT website immediately after signature of the Hon'ble members on the same day for the parties and public at large thus all the interested parties and other information seekers under R.T.I. Act may download there orders from CESTAT website.